

## HIGH COURT OF DELHI: NEW DELHI

No. 39 /DHC/Gaz./G-1/VI.E.2(a)/2015  
 Dated : 5<sup>th</sup> March, 2015

## ORDER

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect :-

Sl. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1	Mohinder Virat	On return from deputation	PO, MACT-1, New Delhi, PHC	New Delhi	Vice Mr. Harish Dudani
2	Harish Dudani	PO, MACT-1, New Delhi, PHC	Special Judge (PC Act) (CBI)-1, Dwarka	South-West	Vice Mr. Alok Aggarwal

Note:

- The Judicial Officers shall be under the control of the District & Sessions Judge of the District to which they have been allocated.
- The court of ASJ-5, North, Rohini, hitherto presided over by Mr. Rajesh Kumar Goel, is abolished and the District & Sessions Judge, North, Rohini shall transfer and assign all the cases pending in his court amongst other Addl. Sessions Judges ensuring equal pendency.

BY ORDER OF THE COURT

(CHANDER SHEKHAR)  
 REGISTRAR (VIGILANCE)

Endst.No. 1419-1463 /DHC/Gaz./G-1/VI.E.2(a)/2015

Dated, the 5<sup>th</sup> March, 2015

Copy forwarded for information and necessary action to :-

- The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
- The District & Sessions Judge, West, Tis Hazari Courts, Delhi.
- The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
- The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
- The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
- The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
- The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
- The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
- The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
- The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
- The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
- The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
- The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
- The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
- The Director (Administration), Delhi Judicial Academy, Karkardooma Courts, Delhi.
- The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
- The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
- The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
- The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
- The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N. Delhi-03.
- The Director, Directorate of Prosecution, Tis Hazari, Delhi.
- The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, New Delhi.
- The Commissioner of Police, Police Headquarters, New Delhi.